## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/294/ (IB)/2017

NAME OF THE PETITIONER(S)

: AMTEX DYE CHEM INDUSTRIES

NAME OF THE RESPONDENT(S)

: ROHINI TEXTILES INDUSTRIES

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

A.G. SATHYA NARAYAWA )

COUNSEL FOR PETDIANER D.C. SUTEMAN

A.K. MYLSAMY )

2. HI. T. Brinivara Reghavan & Count for Perpondent - Z. J.

## **ORDER**

Shri A G Sathya Narayana, counsel for petitioner present. Counsel for respondent present. Heard both the sides. Order is reserved.

> (K. Anantha Padmanabha Swamy) Member (Judicial)